

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1532
TO BE ANSWERED ON FEBRUARY 10, 2022

TARGETS UNDER PMAY-U

NO. 1532. SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the total number of houses targeted to be constructed under Pradhan Mantri Awas Yojana – Urban (PMAY-U) under ‘Housing for all’ by the year 2022 in the State of Maharashtra;
- (b) the number of houses constructed so far and the number of houses that are to yet be constructed as per the target in Maharashtra State;
- (c) the details of financial assistance provided under PMAY-U at present to the State of Maharashtra; and
- (d) whether the Government proposes to increase the said amount and if so, the details thereof?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) Land and Colonization are State subjects. However, Ministry of Housing and Urban Affairs, under the vision of ‘Housing for All’, is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/beneficiaries

since 25.06.2015. Eligible beneficiaries can avail the benefit of PMAY-U through four verticals, i.e., Beneficiary-led Construction (BLC); Affordable Housing in Partnership (AHP); 'In-Situ' Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). In the State of Maharashtra, 13.51 lakh houses have been sanctioned under Pradhan Mantri Awas Yojana-Urban (PMAY-U).

- (b) So far, out of sanctioned houses, 4.94 lakh houses have been completed/delivered to beneficiaries and the remaining are at various stages of construction / grounding.
- (c) Under PMAY-U, ₹22,724 crore has been sanctioned for the State of Maharashtra, of which ₹11,393 crore has been released.
- (d) There is no such proposal under consideration.
